

ITEM NO.106

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).9084/2017

HINDUSTAN COCA-COLA BEVERAGES PVT.LTD.

Appellant(s)

VERSUS

PURUSHOTTAM GAUR AND ANR.

Respondent(s)

Date : 28-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
(VACATION BENCH)

For Appellant(s)

Mr. Rajiv Tyagi, AOR
Mr. Rohit Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At the request of counsel for the appellant, list the appeal
after vacation.

(ARJUN BISHT)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)